

Post Offer Public Announcement for the attention of the Shareholders of **VIMAL OIL AND FOODS LIMITED** (the "Target Company")

Registered office: 4th Floor, Heritage, Nr. The Grand Bhagwati, S. G. Highway, Ahmedabad – 380 054

The details subsequent to completion of the Open Offer made vide Public Announcement which appeared on **20 September 2010**, **Letter of Offer dated October 15, 2010** and **Supplementary Public Announcement for Revision of Offer Price which was revised from Rs.51/- to Rs.73/- that appeared on November 19, 2010** pursuant to Regulations 11(1) and 11(2) of and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof by **Mr.Chandubhai I. Patel, Mr.Pradip C.Patel, Mrs.Kantaben C.Patel, Mrs. Sonal J.Patel, Mr. Jayesh C.Patel and Mrs. Jigishaben P.Patel (the "Acquirers")**, to acquire up to 21,10,000 fully paid up equity /voting share capital representing 20.00% of the equity/voting share capital of the target company at a price of Rs. 73/- per fully paid equity share of Rs. 10/- each, payable in cash (the "Offer") are as under:

- 1 Name of the Target Company : Vimal Oil and Foods Limited
- 2 Name of Acquirers : Mr.Chandubhai I. Patel, Mr.Pradip C.Patel, Mrs.Kantaben C.Patel, Mrs.Sonal J.Patel, Mr. Jayesh C.Patel and Mrs. Jigishaben P.Patel
- 3 Name of Manager to the Offer : Chartered Capital and Investment Limited
- 4 Name of the Registrar to the Offer, if any : Link Intime India Private Limited
- 5 Offer Details
 - a. Date of opening of the Offer : Friday, November 12, 2010
 - b. Date of closure of the Offer : Wednesday, December 01, 2010
- 6 Details of the acquisition

Sr. No.	Item	Proposed in the offer document		Actual	
1	Offer Price	Rs.51/- (Revised to Rs.73/-)		Rs.73/-	
2	Share holding of Acquirers (No. & %) before Share Purchase Agreement (SPA)/MOU	6562500 62.20%		6562500 62.20%	
3	Shares acquired through SPA/MOU (No. & %)	Not Applicable		Not Applicable	
4	Shares acquired in the Open Offer	2110000 20.00%		141310 1.34%	
5	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.10,76,10,000/- (Revised offer size - Rs.15,40,30,000/-)		Rs.15,40,30,000/-	
6	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)				
6.1	Highest Price paid for the shares acquired	Not Applicable		Rs.72.93	
6.2	Average Price Paid for the shares acquired	Not Applicable		Rs.70.02	
6.3	No of shares acquired	Not Applicable		909000	
6.4	% of shares acquired	Not Applicable		8.62%	
7	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	8672500 82.20%		7612810 72.16%	
8	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer 3672700 34.81%	Post Offer 1562700 14.81%	Pre Offer 3672700 34.81%	Post Offer 2622390 24.86%

- 7 Status of escrow account, whether released or not : Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : Not Applicable
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirers Mr.Chandubhai I. Patel, Mr. Pradip C.Patel, Mrs. Kantaben C.Patel, Mrs. Sonal J. Patel, Mr. Jayesh C. Patel and Mrs. Jigishaben P. Patel residing at Vimal Park, B/h Vijay Guest House, Rajkamal Petrol Pump, Highway, Mehsana - 384002 accept full responsibility for the information contained in this Public Announcement and also the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 The Payment/intimation letters for payment consideration to the shareholders whose shares were accepted in open offer have been completed on or before December 10, 2010
- 13 **This Public Announcement is being issued on behalf of the Acquirers by the Manager to the Offer.**

MANAGER TO THE OFFER



CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

26, Kamdar Shopping Centre, 2nd Floor, Opp. Railway Station, Vile Parle (E), Mumbai - 400 057

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